

**Central Administrative Tribunal
Principal Bench**

O.A.No.394/2014

New Delhi this the 13th day of May, 2016

Hon'ble Mr. Raj Vir Sharma, Member(J)

1. Sh. Ashok Kumar Bali
S/o Sh. S.N. Bali,
R/o JG-331/A, Vikaspuri,
Near Lal Market, Block-H,
New Delhi. Applicant

(By Advocate: None)

Versus

Union of India & Ors. Through

1. General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Divisional Manager,
Northern Railway,
State Entry Road, New Delhi. Respondents

(By Advocate: Mr. A.K. Srivastava)

ORDER (ORAL)

Even on the third call none is present for the applicant.

Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

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